		Name of the cop	porate debtor :Ko	otak Urja Pvt Lto	Annexure-1	-		2022.: List of	stakeholde	rs as on:1 De	ic, 2022				
SI.	Name of Creditor	Deatails of claim received, with date of claim received		Amount of claim admitted	Nature of Claim	Amount covered by security interest	Whether security interest relinquished ? (Yes\No)	Details of	Amount covered by guarantee	% Share in total amount of claims	contingent	Amount of any mutual dues, that	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	I SBI	31 Oct 2022	451,869,463	404,868,052	CC facilty & OD	404,868,052	YES	L&B, P&M		26.95%			47,001,411		The interest calcuation is arrived at based on documents. The calculation of the claimant was submitted at a different rate of interest. BG devolvement during CIRP added on LCD without any interest. The opening balance as on the date of admission to CIRP is not tallying with the current calcuation sheet. Creditor has been sent email to clarify. In admitted amount, deducted the 30% FD margin of Rs. 262500 which would have been recovered by SBI for the BG of Rs. 8.75 Lakhs
2	2 PNB	17 Oct 2022	1,551,154	1,364,501	Car Loan Installments unpaid plus interest and penalty	1,364,501	NO	Cars x 2		0.09%			186,653		Bal o/s on date of NPA opening bal, claim re-calculated as per hypothecation agrmnt. Bank's own ledger book o/s is Rs. 10,25,918.45 - claim admitted includes int and penal int as per Hypothecation Agreement only. Bank response that revised rates unilaterally changed could not be established as no supporting documents provided
TOTAL SECURED FC		453,420,617	406,232,553		406,232,553			0		0	0	47,188,064	0.00		